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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 291/16	Hearing	397/ 398	Gnyaneshwar Swamy Vs M.V. Lakshmirama Media & Cables Networks Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
16.	MAYUR M 8884909518	Petitioner	
2.	S-SIMHANTHA 9620368951	R1-R4	

PCS for petitioner is present. Counsel for respondent is present. Counsel for petitioner requested time to submit arguments. Counsel for respondents opposed. Both the counsels are directed to file their written submissions and the counsel for petitioner is directed to get ready for arguments on 21.09.2017 and if the counsel for petitioner fails to attend on that day, the matter will be decided on merits.

List it on 21.09.2017.

  
MEMBER (J)

  
MEMBER (T)